



MANIPUR GAZETTE

**EXTRAORDINARY
PUBLISHED BY AUTHORITY**

No. 305

Imphal, Tuesday, February 10, 2026

Magha 21, 1947

**OFFICE OF THE
KAKCHING KHUNOU MUNICIPAL COUNCIL
KAKCHING KHUNOU, KAKCHING DISTRICT, MANIPUR -795103**

NOTIFICATION
Kakching Khunou, the 10th February, 2026

No.14/2/2025-KKMC: Whereas, the Draft, "**Kakching Khunou Municipal Council Building Bye-Laws, 2025**" was notified for adoption of "**The Model Manipur Unified Building Bye-Laws, 2024**" as "**Kakching Khunou Municipal Council Building Bye-Laws, 2025**" in the Manipur Gazette, Extra Ordinary No.231 dated 15.12.2025 under the Notification of even No. dated 05.12.2025 thereby inviting objections/suggestions from the general public within 7 (seven) days from the date of publication of the said Notification in the Official Gazette;

And whereas no objections/suggestions have been received by the Office of the Kakching Khunou Municipal Council on the said draft Bye-Laws within the stipulated period;

Now, therefore, in exercise of the powers conferred by Section 212 of the Manipur Municipalities Act, 1994 the Draft, "**Kakching Khunou Municipal Council Building Bye-Laws, 2025**" is hereby published in the Manipur Gazette for general information as "**Kakching Khunou Municipal Council Building Bye-Laws, 2025**"(Annexure-I).

The Annexure-I will be available at the Town Planning Department official website <https://tpmanipur.mn.gov.in>.

THAIKHUIPOU PAMEI,
Chief Executive Officer,
Kakching Khunou Municipal Council.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.